

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No.191/2018 in
O.A No.3525/2015

New Delhi this the 25th day of May, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Ishwar Singh
(Retired Sub Inspector (Exe) of Delhi Police)
Belt No. D-2055, PIS No. 28750787
S/o Sh. Karan Singh
R.o B/4 303 Tulip Orange,
Sector-70 Gurgaon

-Petitioner

(By Advocate: Ms. Anupama Bansal for Shri Sourabh Ahuja)

Versus

1. Mr. Amulya Patnaik,
Commissioner of Police, Delhi Police,
Police Head Quarter,
I.P. Estate, M.S.O. Building
New Delhi-110002.
2. Mr. Hibu Tamang
Deputy Commissioner of Police (Security)
Police Head Quarter,
I.P. Estate,
M.S.O. Building,
New Delhi-110002.
3. Sh. Pankaj Angrish
Pay and Account Officer
PAO-xvi (Delhi Police-ii)
Ministry of Home Affairs,
17/11, Jamnagar House,
Mansingh Road, New Delhi-110011

-Respondents

(By Advocate: Shri R.N. Singh)

ORDER (ORAL)**Mr. Raj Vir Sharma, Member (J):**

Learned proxy counsel for the petitioner submitted that the order of the Tribunal has been complied with by the respondents. However, she requested that a copy of the calculation sheet be given to the applicant.

2. Learned counsel for respondents submitted that compliance affidavit has already been filed. We have perused the same. In our opinion, order of this Tribunal stands substantially complied with. Therefore, this Contempt Petition is closed. Notices are discharged. Respondents are directed to provide a copy of the calculation sheet to the petitioner within a week.

(NITA CHOWDHURY)
MEMBER (A)

(RAJ VIR SHARMA)
MEMBER (J)

cc.